



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
2	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
3	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, APSC SC, IRRIGATION
4	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
5	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
6	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
7	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)

	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
8	WA/289/2022 CAVT. NO.09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
9	WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
10	WA/333/2022	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
12	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
13	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
14	WA/356/2023 FIXED	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
	WITH WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	WITH WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
19	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

20	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
21	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
22	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
23	WITH WA/180/2023	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
24	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
25	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
26	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
27	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
28	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
29	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
30	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
31	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
32	WITH WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
33	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH

WITH
[I.A.\(Civil\)/124/2024](#)
in WA/418/2023

STATE OF ASSAM REPRESENTED BY
PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM, FINANCE
DEPARTMENT

MR U.SARMAH

MR. M K CHOUDHURY (r-
1,2,3)
GA, ASSAM
MR P BHARDWAJ (r-1,2,3)
MR. M SARMA (r-1,2,3)
MR. D. BORAH

Versus

ALL ASSAM RETIRED OFFICERS,
TEACHERS AND EMPLOYEES COMMITTEE
AND 5 ORS. E

34 **WITH**
[WP\(C\)/4338/2019](#)

RAMENDRA DEKA AND 9 ORS.

MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA

GA, ASSAM
SC, AG
SC, FINANCE

Versus

THE STATE OF ASSAM AND 5 ORS.

35 **WITH**
[WP\(C\)/6916/2019](#)

DIPANKAR CHANDA AND 35 ORS.

DR. B AHMED
MR. N HAQUE
MR K UDDIN
MR. A K AZAD

GA, ASSAM
SC, AG
MR. R K TALUKDAR (R-6)
SC, FINANCE

Versus

THE STATE OF ASSAM AND 5 ORS

36 [WP\(C\)/426/2023](#)

ABHIJIT NAG AND 9 ORS

MR. A K DUTTA
MR. B PURKAYASTHA
MR. B ZAMAN

SC, SEC. EDU.

Versus

THE STATE OF ASSAM AND ANR

37 [WP\(C\)/2260/2023](#)

DINENDRA BISWAS

MR G N SAHEWALLA
MR M SAHEWALLA
MS. S. TODI
MR H K SARMA
MS T J SAHEWALLA

MR. S C KEYAL
MR H GUPTA
MR. A CHETIA (R-6)
DY.S.G.I.
SC, REVENUE
SC, GHC
SC, FINANCE

Versus

THE UNION OF INDIA AND 7 ORS

38 [WA/221/2024](#)

THE STATE OF ASSAM AND 2 ORS.

MR. D SAIKIA
MR. S DUTTA

MR. K N CHOUDHURY
MR. J PATOWARY
MR. D J DAS
N GAUTAM

Versus

ASHIRBAD HAZARIKA

WITH
[I.A.\(Civil\)/2074/2024](#)
in WA/221/2024

THE STATE OF ASSAM AND 2 ORS.

MR. D SAIKIA
MR. S DUTTA

Versus

ASHIRBAD HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
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16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
ADMISSION				
2	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
3	WP(C)/6869/2023 FIXED	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT
4	WP(C)/2358/2024 FIXED	NOBIN BORA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS N DUTTA MR P H KONWAR	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/2873/2024 FIXED	CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA	GA, ASSAM SC, BTC
6	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
7	WP(C)/5973/2024 FIXED	M/S MANAS ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM

ORDERS

8	WP(C)/7486/2023 B/O	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MRS P BARUA(R-2 TO 5) MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR M KALITA (R-2 TO 5) MS N BEDI(R-2 TO 5) MR. A BORPUZARI (r-2,3,4,5)
9	Review.Pet./208/2024 CAVT. NO.08362/024, FIXED, WP(C)/388/2024(D/O)	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
WITH				
10	Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
HEARING				
11	WP(C)/2676/2016	THE MANAGEMENT OF NF RAILWAY Versus ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MR. A SAHA (R-2)
12	WP(C)/80/2017 FIXED, WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
13	WP(C)/3872/2017 WITH L.C.R.	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	R SARMAH MR.K GOSWAMI MS.A NEOG MR. A SANDILYA	MR. A D GUPTA MR. R SARKAR MR. B DAS
WITH				
I.A.(Civil)/1474/2023 in WP(C)/3872/2017				
14	WP(C)/4120/2017 FIXED	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
WITH				
15	WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
16	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)

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14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
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16)	MR A GOENKA	22-01-2025	To	24-01-2025
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20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3966/2018 FIXED, WITH LCR ONE FILE	NURUL AMIN @ NURUL AMIN KHA AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR. P P DUTTA MR. A BORUA MS. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
2	WA/157/2017 WITH LCR, IN WP(C)/1813/10 (D/O)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
3	WP(C)/6555/2018 WITH LCR	ASIA BIBI @ ASIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A F N U MOLLAH SC, NRC MD H R AHMED	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/6584/2018 WITH LCR	MARIOM NESSA @ MARIYAM NESA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MD. S ISLAM MR. M ALI MR S ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/6983/2018 WITH LCR	ANUKUL HAZONG Versus THE UNION OF INDIA AND 7 ORS.	MR H TALUKDAR MS D DAS MS M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/8012/2018 WITH LCR	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WITH WP(C)/675/2017	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/8053/2018 WITH LCR	BAHARJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/8055/2018 WITH LCR	BAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MRS. S ISLAM MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/8095/2018 WITH LCR	LILY BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/8126/2018 WITH LCR	MONOWARA BEGAM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/8142/2018 WITH LCR	HASNARA @ HASNARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/8212/2018 WITH LCR	CHAINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/8215/2018 WITH LCR	SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/8231/2018 WITH LCR	THAKURDASHI SARKAR Versus THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/8275/2018 WITH LCR	NAL MIAH Versus THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025

8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
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14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
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18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/33/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
BAIL HEARING				
2	AB/2999/2024 FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
ORDERS				
3	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
4	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6036/2024 FIXED	JAYITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
2	WP(C)/6754/2024 FIXED	ZABIAN FARHIN CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, G U
3	WP(C)/159/2025 FIXED	PRAMILA KUMARI PRAJAPATI AND 34 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM
4	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
5	WITH WP(C)/157/2025	MRINAL KUMAR ADHIKARY AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM
ADMISSION				
6	WP(C)/2057/2024 PART-HEARD, FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
7	WP(C)/5179/2020 WITH WP(C)/6554/2023 (D/O), FIXED	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
8	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
ORDERS				
9	Review.Pet./215/2024 WITH WP(C)/7381/2023 (D/O), FIXED	THE STATE OF ASSAM AND 2 ORS Versus M/S ARUN TRAVELS	MR. B GOGOI MR. D UPAMANYA MS. I DAS	GA, ASSAM SC, FINANCE
10	WP(C)/6175/2024 FIXED	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU

HEARING

11	WP(C)/2516/2014 FIXED	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU
12	WP(C)/3791/2017 FIXED	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R-3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R-3&10)
13	WP(C)/1036/2023 B/O	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CrI.A./393/2019 WITH LCR 4 FILES, WITH P.B. - 4, FIXED	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/426/2024 in CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
2	CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
	WITH CrI.A./360/2019 <u>5 Y 9 M 6 D :</u>	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(CrI.)/429/2024 in CrI.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

4	CRL.A(J)/50/2020 WITH LCR 5 FILES, P.B.-2	RADHAN KHARAI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/54/2020 7 Y 1 M 7 D.:WITH LCR 3 FILES, P.B.-2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/71/2020 5 Y 1 M 27 D.:WITH LCR 4 FILES, P.B.-2	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/73/2020 5 Y 1 M 29 D.:WITH LCR 5 FILES, P.B.-2	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/76/2020 6 Y 4 M 9 D.:WITH LCR 5 FILES, P.B.-2	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/83/2020 5 Y 1 M 27 D.:WITH LCR 4 FILES, P.B. -2	RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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7)	MR. S R RABHA	20-01-2025	To	24-01-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/4128/2017	LAKHIRAM TAI Versus THE UNION OF INDIA and 3 ORS.	MR.K K PHUKAN C.G.C. ASSTT.S.G.I. MS.R DEVI
2	WP(C)/2959/2018 FIXED	DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH
3	WP(C)/2822/2019 FIXED	RUPALI BHATTACHARJEE Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN MR. G. J. SHARMA MR. S. NATH
	WITH I.A.(Civil)/1700/2021 in WP(C)/2822/2019	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. Versus SMT. RUPALI BHATTACHARJEE A	DR G J SHARMA MR S NATH
4	WP(C)/3445/2020	DIBYA JYOTI BORDOLOI Versus THE UNION OF INDIA AND 4 ORS.	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/3799/2020 FIXED	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR MRS S BARUAH ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1572/2024 FIXED	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
2	WP(C)/1763/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
3	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	WITH I.A.(Civil)/3979/2024 in WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LTD Versus THE UNION OF INDIA AND ORS	MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
4	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
5	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.

8	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
12	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
13	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.

21	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
22	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
30	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
32	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ORDERS				
33	WP(C)/4575/2024 FIXED	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC

34	WP(C)/6567/2024 FIXED	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI (R-7) MR D J BORO (R-7)
HEARING				
35	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
36	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
37	WP(C)/4667/2023	HANNAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
WITH				
38	WP(C)/4560/2023	SUDIP CHANDRA MODAK AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
39	WP(C)/5677/2023	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
40	WP(C)/6661/2023	ABDUL HAI Versus THE STATE OF ASSAM AND 8 ORS.	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
41	WP(C)/6740/2023	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025

15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/2892/2024 FIXED	DIPIKA DEVI Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MS. B SARMA DY.S.G.I.
2	WP(C)/2914/2024 B/O	MUKUL NATH Versus THE MANAGING DIRECTOR, ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL
WITH				
3	WP(C)/2927/2024	RAJEN BEY AND ANR Versus THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LTD AND 6 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
4	WP(C)/3065/2022 PART-HEARD, FIXED	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
5	WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
WITH				
6	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
WITH				
7	WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
WITH				
8	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST

9	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
10	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
11	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
12	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
13	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
14	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
15	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
16	WP(C)/4626/2022 FIXED	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, TRANSPORT SC, FINANCE
17	WP(C)/6452/2022 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
18	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
19	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
20	WP(C)/5508/2023 FIXED	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)
21	WP(C)/6815/2023 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM

22	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
23	WP(C)/1630/2024 FIXED	MANABJYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
24	WP(C)/1961/2024 FIXED	JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
25	WP(C)/2888/2024 FIXED	MD. MIZANUL HOQUE Versus STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY A SARMA	GA, ASSAM
26	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
27	WP(C)/6672/2024 FIXED	GOBINDA BARMAN Versus THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. K DEKA	MS. B SARMA (R-1) DY.S.G.I.
ADMISSION				
28	WP(C)/2866/2022 FIXED	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
	WITH I.A.(Civil)/743/2024 in WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
29	WP(C)/907/2024	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
HEARING				
30	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 (D/O) AND WITH WP(C)/2346/2008(D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
31	WP(C)/854/2016	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
32	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
33	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
34	WP(C)/5247/2022	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

35	WP(C)/4291/2024 FIXED	PRAVEEN KUMAR @ PARVIN KUMAR Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MR. S S ROY(CGC) DY.S.G.I.
36	WP(C)/4302/2024 FIXED	PINTU KUMAR YADAV Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	MR. S S ROY(CGC) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./128/2025 B/O	NITUL ALI Versus THE STATE OF ASSAM	MD R ISLAM	PP, ASSAM
2	Bail Appln./142/2025	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./143/2025	MAYANK SHARMA Versus THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
4	Bail Appln./144/2025	AJMAL HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MD A ISLAM	PP, ASSAM
MOTION				
5	Crl.Pet./2/2025 FIXED	MD KUTUBUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR B CHOUDHURY	PP, ASSAM
6	AB/81/2025 WITH OFFICE NOTE, B/O	AKIR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	AB/118/2025	BIKRAM BARUAH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. R ALI	PP, ASSAM
ADMISSION				
8	Crl.Pet./1219/2023 WITH LCR 1 FILE (SCANNED), FIXED	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
9	WP(C)/1902/2023 FIXED	SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
10	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.

11	Crl.Pet./1312/2024 WITH LCR 1 FILE (SCANNED), B/O	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	Crl.A./17/2025 B/O	BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/43/2025 in Crl.A./17/2025	BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./2552/2024 FIXED, WITH SCANNED COPY OF LCR	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
14	Bail Appln./2702/2024 FIXED, WITH SCANNED COPY OF LCR	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
BAIL HEARING				
15	AB/2446/2024 FIXED	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
16	AB/2732/2024 FIXED	GOPAL MOHAN MISHRA AND 2 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
17	AB/2982/2024 FIXED	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
18	AB/3060/2024 FIXED	KESHAR BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. R BARUAH	SC, FOREST
19	AB/3151/2024 B/O	NEWMOON ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/3257/2024 FIXED	PRASANTA RAJBONGSHI Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
21	AB/3262/2024 FIXED	KANCHU MONDAL AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
22	AB/3264/2024 FIXED	BABULAL NARZARY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
23	AB/3268/2024 FIXED	MINARUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
24	AB/46/2025	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
25	AB/48/2025 FIXED	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

26	AB/50/2025 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
27	AB/52/2025 FIXED	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
28	AB/53/2025 FIXED	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
29	AB/54/2025 FIXED	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
30	AB/55/2025 FIXED	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
31	AB/56/2025 FIXED	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
32	AB/57/2025 FIXED	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
33	AB/58/2025 FIXED	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/1160/2024 WITH OFFICE NOTE, FIXED in CrI.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
	WITH CrI.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
35	CrI.Pet./1162/2024 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	WP(C)/3389/2024 FIXED	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U
HEARING				
37	I.A.(Civil)/537/2020 PART-HEARD, FIXED, WITH LCR in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

WITH
[I.A.\(Civil\)/2848/2022](#)
in FAO/42/2019

ASSAM DRUG DEALER ASSOCIATION
(ADDA)

MR. K N CHOUDHURY
MR. N K NEOG

MR. N UPADHAYAY
MR. R BORPUJARI

Versus

CHEMISTS AND DRUGGISTS
ASSOCIATION OF ASSAM AND 2 ORS

38 **WITH**
[FAO/41/2019](#)
CAVT. NO. 0839/2019

ALL INDIA ORGANIZATION OF CHEMIST
AND DRUGGISTS (AIOCD),

MR. D BARUAH
MS. N UPADHYAY

MR. K N CHOUDHURY
MR S BHARALI
MS. S PARVEEN (R-2)
MR. A CHAMUAH
MR. M DAS
FOR CAVEATOR
MR. N K NEOG

Versus

ASSAM DRUG DEALER ASSOCIATION
AND ANR

WITH
[I.A.\(Civil\)/594/2020](#)
in FAO/41/2019

ASSAM DRUG DEALER ASSOCIATION
AND ANR

MR. K N CHOUDHURY
MR S BHARALI
MR. M DAS

MR D BARUAH

Versus

ALL INDIA ORGANIZATION OF CHEMIST
AND DRUGGISTS (AIOCD),

MR. N K NEOG

39 [Crl.Rev.P./24/2023](#)
WITH LCR 2 FILES, FIXED

MEHBUB ALI

MR P K KALITA

MR D K MEDHI (r-1)
P BORUAH (r-1)

Versus

HASINA BEGUM

40 [Crl.Pet./153/2023](#)
FIXED

BIMAL JYOTI KALITA

MR. M NATH

MR. A K BHUYAN (R1-R3)
MS. N CHOUDHURY (R1-
R3)
MR. M BORAH (R1-R3)
MR. A KHOUND (R1-R3)
MS B BORA (R1-R3)
MR A TALUKDAR (R1-R3)
MR J DAS (R1-R3)
MR R SONOWAL (R1-R3)
PP, ASSAM

Versus

LABONYA PROVA BORDOLOI AND 3 ORS

MR. A ROY

O ASSUMI

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8073/2019 FIXED	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	WITH I.A.(Civil)/3490/2024 in WP(C)/8073/2019	THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS	MR P H KONWAR	
2	WITH WP(C)/1442/2023	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
3	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
4	WP(C)/194/2022 FIXED	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
	WITH I.A.(Civil)/734/2024 in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
5	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.

	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
6	WP(C)/5620/2022 B/O	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
7	WP(C)/247/2023 FIXED	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
8	WP(C)/3820/2023 FIXED	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
9	WP(C)/4095/2023 FIXED	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
10	WITH WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
11	WP(C)/4918/2023 FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	MR. I H SAIKIA (R-5) SC, SEC. EDU.
12	WP(C)/3820/2024 FIXED	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.
13	WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
14	WITH WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
15	WITH WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
16	WITH WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
17	WITH WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
18	WITH WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.

19	WITH WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
20	WITH WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
21	WITH WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
22	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
23	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
24	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
25	WP(C)/4645/2024 FIXED	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
26	WP(C)/4888/2024 FIXED	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	WP(C)/5553/2024 B/O	IKABAL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	SC, ELEM. EDU SC, SSA
ORDERS				
28	Cont.Cas(C)/384/2023 B/O	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAN (r-1)
29	Cont.Cas(C)/633/2023 FIXED	AJIT CHANDRA MARDI AND 40 ORS Versus AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
30	WP(C)/864/2023 FIXED	BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
	WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
	WITH I.A.(Civil)/3492/2024 in WP(C)/864/2023	THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS		MR H K NATH
31	WITH WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023	THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS	R SARMAH MR PARAM HANGKHA KONWAR	

32	Cont.Cas(C)/290/2024 FIXED	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S C KEYAL
33	Cont.Cas(C)/387/2024 FIXED	ANJUWARA KHATUN Versus SURANJANA SENAPATI	MR. M ALI H R KHAN	
34	Cont.Cas(C)/575/2024 B/O	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	
35	WP(C)/6997/2024 FIXED	ISHAK ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI	SC, HIGHER EDU GA, ASSAM SC, G U
36	WP(C)/6998/2024 FIXED	NABAJEET DEB Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI MR. A HUDA MR. J N SUWAI	SC, HIGHER EDU GA, ASSAM SC, G U

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH -I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/10/2010 (HEARING), WITH LCR	ANANTA MALAKAR and 2 ORS, Versus RANGABALA ROY and 8 ORS,	MR.S C KEYAL MR. R P SARMAH MR.S K GHOSH MS A DEKA	MRG P BHOWMIK MS.J PURKAYASTHA
2	RSA/11/2010 (HEARING), WITH LCR	SHIHAB UDDIN SIDDIQUEE and 2 ORS Versus SMTI. SANDHYA RANI BAIDYA and 4 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DHAR MR .B MALAKAR MR.A T H AHMED
ADMISSION				
3	CRP(IO)/30/2023 FIXED	MD JAHUR UDDIN MAZARBHUIYA AND ANR Versus NASIR UDDIN MAZARBHUIYA AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 10)
4	WP(C)/1883/2023 FIXED	MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
5	WP(C)/2157/2023 FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM MR. S S ROY SC, REVENUE
ORDERS				
6	WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC

<p>WITH I.A.(Civil)/3290/2024 in WP(C)/2755/2024</p>	<p>JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. A CHAMUAH</p>	<p>GA, ASSAM SC, GHC</p>
HEARING			
<p>7 RSA/209/2012 WITH LCR, FIXED</p>	<p>ON THE DEATH OF ANOWAR HUSSAIN DAU HIS LEGAL HEIRS MONOWARA KHATUN and 11 ORS, Versus ON THE DEATH OF MOTIUR RAHMAN HIS LEGAL HEIRS BADSHAH MIYAN SON and ORS,</p>	<p>MR. S H RAHMAN MR. M DUTTA MR. J ALI MR. N UDDIN</p>	<p>MR. I HUSSAIN MR. R ALI MR M H AHMED (R1.2, R1.3, R1.5, R1.6, R1.7, R2) G UDDIN MR. G U AHMED MS. S KANUNGOE MD. A. HUSSAIN (R1.2, R1.3, R1.5, R1.6, R1.7, R2) M M RAHMAN (R-1,2) MR A K AZAD MR A H SARKAR MR. S. SUR(R-1,2) MD. A MALEQUE</p>
<p>8 WP(C)/7264/2015 FIXED (AT 2:00 PM),</p>	<p>RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS</p>	<p>MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN</p>	<p>MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH</p>
<p>9 RSA/283/2016 WITH LCR</p>	<p>SMTI SUDHA RANI BISWAS and 2 ORS Versus SHRI KALPA BISWAS @ HALDAR and 7 ORS</p>	<p>MR.N DHAR MR.T ISLAM MS.I KEITZAR</p>	<p>MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY</p>
<p>10 MACApp./37/2017 WITH LCR</p>	<p>SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA</p>	<p>MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA</p>	<p>MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR</p>
<p>11 MACApp./143/2020 WITH LCR,</p>	<p>ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SRI ROMAN DAS AND 6 ORS.</p>	<p>MR T KALITA MR. A KAKATI</p>	<p>MR. B PURKAYASTHA (R1- R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R7) MS J DEKA (R6)</p>
<p>12 MACApp./176/2020 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS</p>	<p>MR S DUTTA MR. S DUTTA MR S DUTTA</p>	<p>MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR</p>
<p>WITH I.A.(Civil)/2096/2021 in MACApp./176/2020</p>	<p>TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED</p>	<p>MR. S C BISWAS MR. A K DAS</p>	<p>MR S DUTTA</p>
<p>WITH 13 MACApp./259/2020 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.</p>	<p>MR SISHIR DUTTA MR. S DUTTA MR S DUTTA</p>	<p>MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR</p>
<p>WITH 14 MACApp./262/2020 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.</p>	<p>MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA</p>	<p>MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)</p>

15	WITH MACApp./288/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
16	MACApp./223/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)
17	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
18	MFA/34/2023 WITH LCR	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.
19	MFA/38/2023 WITH LCR	SUMITRA DEVI SINGH SARKAR Versus THE UNION OF INDIA	MR R S CHAUHAN R. ALI MS S K CHOUHAN MR D S DEKA	MD. K ISLAM SC, RAILWAY
20	CRP/11/2024 FIXED	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./140/2025	ZAMER ALI @ JAMER ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
2	Bail Appln./149/2025	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
MOTION				
3	AB/119/2025	ABDUL HAMID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
4	AB/124/2025	KAYEM ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
ADMISSION				
5	CRP(IO)/41/2020 FIXED	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
6	I.A.(Civil)/3976/2024 FIXED in CRP(IO)/354/2024	BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL	MR R SENSUA G KAUSHIK
	WITH CRP(IO)/354/2024	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
BAIL HEARING (BA)				
7	Bail Appln./1848/2024	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.

8	Bail Appln./1877/2024 WITH SCANNED LCR, WITH OFFICE NOTE, B/O	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9	Bail Appln./2661/2024 WITH SCANNED COPY OF CASE RECORD	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
10	Bail Appln./3081/2024 WITH SCANNED LCR,	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./3337/2024 FIXED, WITH LCR (SCANNED COPY)	PRATIMA DEBBARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
12	Bail Appln./3362/2024 WITH LCR (SCANNED COPY), FIXED	THIYAGARAJAN M Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
13	Bail Appln./3363/2024 FIXED, WITH LCR (SCANNED COPY)	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
14	Bail Appln./3464/2024 WITH SCANNED LCR	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./3504/2024 WITH SCANNED LCR, B/O	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
16	Bail Appln./3638/2024 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./3769/2024 WITH SCANNED LCR	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
18	Bail Appln./3874/2024 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
19	Bail Appln./93/2025 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM

BAIL HEARING

20	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
21	AB/561/2024 WITH AB/562/2024 (D/O)	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	AB/2542/2024 WITH SCANNED CASE RECORD, WITH OFFICE NOTE, FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MS B CHOUDHURY PP, ASSAM
24	AB/2906/2024 WITH SCANNED COPY OF CASE RECORD	MINAJUL ISLAM Versus STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
25	AB/3022/2024 WITH SCANNED CASE RECORDS AND CASE DIARY, FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM

26	AB/3209/2024 WITH OFFICE NOTE, B/O	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR ORDERS	T A LASKAR MR. D K AGARWALA	PP, ASSAM
27	MACApp./419/2022 WITH LCR, FIXED WITH	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANURUPA ROY AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
28	MACApp./415/2022 WITH	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
29	MACApp./417/2022 WITH	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MANJULATA ROY AND 4 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
30	FAO/71/2024 FIXED WITH	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R- 1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
31	I.A.(Civil)/3801/2024 WITH LCR 4 FILES, FIXED in CRP/308/2015 WITH	DEBASISH DEY Versus ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and ORS.	MR. D GOSWAMI	MR. T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA
	CRP/308/2015	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH
32	I.A.(Civil)/3947/2024 FIXED in MACApp./456/2024 WITH	KUHINUR KHATUN AND ORS Versus HDFC ERGO GENERAL INSURANCE CO LTD AND 4 ORS	MR F A LASKAR	MS. R GOSWAMI
	MACApp./456/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	MR F A LASKAR FOR CAVEATOR
HEARING				
33	MFA/85/2013 WITH LCR, FIXED	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
34	RSA/260/2013 WITH LCR, FIXED	BABLA SINHA AND 3 ORS. Versus ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA MS. R DUTTA	MR.A B CHOUDHURY MR G N SAHEWALLA (R- 3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)

35	RSA/29/2017 CAVT. NO. 495/2016 WITH LCR, FIXED	SRI KANDARPA KUMAR SARMA Versus SRI DEBESH GOSWAMI	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.D GOGOI	MS.P CHAKRABORTY FOR CAVEATOR
36	RSA/134/2019 WITH LCR, FIXED	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
37	RERA APPEAL/1/2023 WITH LCR, FIXED	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./14/2025	GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
2	Crl.Rev.P./15/2025	ALFAJ ALI Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/50/2025 in Crl.Rev.P./15/2025	ALFAJ ALI Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
3	Crl.Pet./57/2025	ALI HOSSEN @ ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
4	Crl.Pet./58/2025	IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
5	Crl.Pet./59/2025	TANMOY DAS AND 3 ORS Versus BASANA BALA DAS AND 22 ORS	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
6	Crl.Pet./60/2025	NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA	PP, ASSAM
<u>ADMISSION</u>				
7	Crl.Rev.P./355/2016 WITH LCR 7 FILES, FIXED	BABUL HAZARIKA @ SURAJIT Versus THE STATE OF ASSAM and 2 ORS.	MR.K BARUAH MR.P BORDOLOI MR.S SHAH	PP, ASSAM

QUASHMENT

8	Crl.Pet./36/2017 PART-HEARD, BY SLIP	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM
9	Crl.Pet./928/2017 PART-HEARD, FIXED	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
10	Crl.Pet./786/2013 FIXED	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
11	Crl.Pet./1024/2014 FIXED	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
	WITH			
12	WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR S BORTHAKUR MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU
13	Crl.Pet./929/2015	DIPEN DAS Versus THE STATE OF ASSAM AND ANR	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA	PP, ASSAM
	WITH			
14	Crl.Pet./924/2015	RAMANANDA DAS Versus THE STATE OF ASSAM	MR.S DUTTA MRA PAUL	PP, ASSAM
15	Crl.Pet./75/2017 WITH LCR 2 FILES	HASHEM ALI Versus THE STATE OF ASSAM and ANR.	MR.A M KHAN MR.R ALI	PP, ASSAM
16	Crl.Pet./777/2018 WITH LCR 1 FILE (SCANNED), FIXED	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
17	Crl.Pet./931/2019 WITH LCR 14 FILES (SCANNED), FIXED	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH			
18	Crl.Pet./1289/2019	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
	WITH			
19	Crl.Pet./483/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
	WITH			
20	Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
	WITH			
21	Crl.Pet./930/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
22	Crl.Pet./944/2019 FIXED	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
	WITH			
23	Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM

HEARING

24	Crl.Rev.P./331/2009 WITH LCR 3 FILES, WITH PAPER BOOK, FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
25	Crl.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM PP, ASSAM
26	Crl.Rev.P./64/2011 WITH Tr.P.(Cr.)/7/2011 (D/O) ,LCR 1 FILE	MAMIN BARUAH and 2 ORS Versus SMTI RANI BARUAH and ANR	MR.J C GOGOI MR.D HANDIQUE MRK KALITA	PP, ASSAM
27	Crl.Rev.P./220/2011 WITH LCR 5 FILES	SAMAR CHIRING Versus THE STATE OF ASSAM	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
28	CRL.A(j)/106/2017 WITH LCR 4 FILES, P.B.-1, FIXED	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
WITH				
29	Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
30	Crl.A./3/2024 WITH LCR 4 FILES	SURESH SARMA @ SURESH CHANDRA DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI A J KASHYAP MS T PARASHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/123/2025	JOHUR ALI Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
BAIL HEARING (BA)				
2	I.A.(CrI.)/1226/2023 FIXED, WITH BA 2622/2023(D/O),BA 3409/2022(D/O), BA 2648/2023(D/O), WITH CASE RECORDS (SCANNED COPY) in Bail Appln./2622/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
3	Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
BAIL HEARING				
4	AB/614/2024 FIXED	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
HEARING				
5	CrI.A./78/2008 PART-HEARD, LCR 3 FILES, FIXED, AT 2 PM	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	CrI.M.C./257/2008 in CrI.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
6	CrI.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	CrI.M.C./258/2008 in CrI.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I

7	WITH Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
8	WITH Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
9	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
10	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
11	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
12	Crl.A./50/2011 PART-HEARD, LCR 1 BUNDLE, P.B.-1, FIXED	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
	WITH I.A.(Crl.)/1140/2024 in Crl.A./50/2011	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I	MR. A K BHATTACHARYYA	SC, CBI SC, CBI
	WITH I.A.(Crl.)/1142/2024 in Crl.A./50/2011	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I. B	MR. A K BHATTACHARYYA	SC, CBI SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
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13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025

16)	MR A GOENKA	22-01-2025	To	24-01-2025
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18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./135/2025 B/O	NITUL ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MD R ISLAM	PP, ASSAM
2	Bail Appln./138/2025	ABDUL SALAM PARAMANIK Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
3	Bail Appln./139/2025	AMIR ALI @ AMIRUDDIN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
4	Bail Appln./141/2025	IBRAHIM ALI Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
5	Bail Appln./145/2025	SHRI RITURAJ HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
6	Bail Appln./146/2025	ASRARUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Bail Appln./148/2025	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
8	Bail Appln./151/2025	URMILA DEVI AND ANR Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
MOTION				
9	Crl.Rev.P./488/2024 FIXED	BIRI TALING Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	PP, ASSAM SPECIAL PP ASSAM
10	AB/115/2025	ISMAIL ALI 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
11	AB/116/2025	TAYEBUR RAHMAN @ TAYEB ALI 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU A. K. KANU S W HUSSAIN	PP, ASSAM

12	AB/120/2025	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
13	AB/121/2025	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
14	AB/122/2025	RAJENDRA SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./345/2023 WITH 1 LCR FILE (SCANNED), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
WITH				
16	Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MS. B BHUYAN	
17	Crl.Pet./1072/2023 WITH 1 LCR FILE (SCANNED), FIXED	HABIBAR RAHMAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. N N UPADHYAYA (R-2) MR. D K BAGCHI (R-2,) MR. B B KAKATI (R-2,) PP, ASSAM
18	Crl.Rev.P./254/2024 WITH LCR 4 FILES, FIXED	IMAN ALI Versus MAFIDA KHATUN	MR. R ISLAM MR S ISLAM N. UDDIN	MR. M H AHMED MR. I AMIN MR. O ULLAH
BAIL HEARING				
19	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
20	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
21	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
22	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
23	AB/2464/2024 FIXED	BHARAT LAL CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
24	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
25	AB/2966/2024 FIXED	SURAJIT DEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MS A HUSSAIN(INFORMANT) MR. M I HUDA (INFORMANT) S AHMED(INFORMANT) PP, ASSAM
26	AB/2981/2024 FIXED	NURUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
27	AB/3047/2024 FIXED	AMINUL HOQUE @ AMIRUL HUSSAIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

28	AB/3074/2024 FIXED	SAGAR BISWAS Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
29	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
30	AB/3152/2024 WITH OFFICE NOTE, FIXED	DULAL DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM
31	AB/3199/2024 FIXED	SIFAT ALI BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
32	AB/3281/2024 FIXED	SADULLA KHAN AND ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
33	AB/3429/2024 WITH OFFICE NOTE, FIXED	RAHIM BADSHA AND 4 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED B DAS	MR. P RAHMAN (INFORMANT) MR S ISLAM(INFORMANT) PP, ASSAM

ORDERS

34	Crl.A./477/2023 WITH 4 LCR FILES, FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	MR A N AHMED(R-2) PP, ASSAM
	WITH I.A.(Crl.)/1267/2023 in Crl.A./477/2023	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
35	I.A.(Crl.)/1203/2023 WITH 4 LCR FILES, B/O in Crl.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./109/2020	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
36	Crl.Rev.P./512/2024 FIXED	ADITYA HARALALKA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
37	I.A.(Crl.)/919/2024 WITH OFFICE NOTE, B/O in Crl.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH Crl.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
38	Crl.Pet./1264/2024 FIXED	DR. SATYAJEET BANERJEE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MRS. R BEGUM MR. P S BISWAS MS. J GHOSH P SHARMA	PP, ASSAM
39	Crl.Pet./1549/2024 FIXED	MUNNI DEVI Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MS R MEDHI	PP, ASSAM

HEARING

40	Crl.Rev.P./439/2019 FIXED (TOP OF THE HEARING LIST), WITH LCR 2 FILES	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
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41	WITH Crl.Rev.P./542/2022	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	DR. N DEKA MS. S DAS PP, ASSAM
42	Crl.Pet./15/2016 FIXED	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
43	WITH Crl.Pet./40/2016	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
44	WITH Crl.Pet./227/2017	MANISH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
45	WITH Crl.Pet./228/2017	SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
46	Crl.Rev.P./160/2019 WITH LCR 4 FILES, FIXED	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MS. P GUPTA (R-1) MR. D KAKOTI(R-1) MS. M LAHAN PP, ASSAM (R2)
47	WITH Crl.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
48	WITH Crl.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)
49	Crl.Rev.P./138/2021 WITH 6 LCR FILES , FIXED	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
50	WITH I.A.(Crl.)/507/2024 in Crl.Rev.P./138/2021	SAHARUDDIN ALI, Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY	PP, ASSAM
50	Crl.Pet./563/2021 WITH LCR 2 FILES (SCANNED), FIXED	KAUSHIK RAM BOROOAH Versus THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
51	Crl.A./240/2022 2 Y 4 M 25 D :WITH LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
52	Crl.Rev.P./289/2022 WITH LCR 2 FILES, FIXED	NASIR UDDIN Versus ARJINA KHATUN	MR. R ALI H A AHMED DR. R HOQUE	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2712/2015 PART-HEARD, FIXED	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R-1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
2	WP(C)/6349/2017 PART-HEARD, FIXED	JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
3	WP(C)/1663/2015	ATUL MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAJ MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
4	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
5	WP(C)/5946/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE
6	WP(C)/308/2024	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA
7	WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST

WITH
[I.A.\(Civil\)/558/2024](#)
in WP(C)/314/2024

NURTAZUL HOQUE AND 86 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M I HUSSAIN
MS. P AHMED
SK ABDULLAH
MR S ISLAM

GA, ASSAM
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2850/2017 BY SLIP, LCR - ONE FILE	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
2	WP(C)/1846/2020 BY SLIP	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION
3	WITH WP(C)/2526/2020	SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	GA, ASSAM SC, FOREST DEPTT.
4	WITH WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
5	WITH WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
6	WITH WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
7	WITH WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
8	WITH WP(C)/2171/2022	MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/4005/2022	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
10	WITH WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM

11	WITH WP(C)/5941/2022	CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
12	WITH WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
13	WITH WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
14	WITH WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
15	WITH WP(C)/179/2023	SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
16	WITH WP(C)/2007/2023	TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
17	WITH WP(C)/3501/2023	KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE

18	WITH WP(C)/3581/2023	SUMON RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MS S KAR	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS MS A LODHA SC, INDUSTRIES AND COMMERCE MR. D UPAMANYU , SC, HEALTH DEPT. SC, WATER RESOURCE SC, HEALTH SC, P H E ADDL. AG,ASSAM
<u>TOP OF THE LIST</u>				
19	WP(C)/3325/2015	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
20	WP(C)/7232/2015 FIXED	NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
21	WP(C)/7558/2015	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM
22	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
23	WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
24	WP(C)/6329/2016 WITH LCR	DHARMESHWAR DAS Versus UNION BANK OF INDIA and 2 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR.R THAKURIA(R- 1-3) MR.L P SHARMAR- 1-3

	WITH I.A.(Civil)/2940/2017 in WP(C)/6329/2016	DHARMESHWAR DAS Versus UNION BANK OF INDIA and 2 ORS.	MR. S K MEDHI MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	MR. R THAKURIA MR. L P SHARMA
25	WP(C)/73/2017	ASI OPR DADHI RAM NATH Versus THE STATE OF ASSAM and 4 ORS.	MR.J C NATH MR.N N UPADHYAYA MR.D BARUAH MR.R DHAR MR.S SHARMA MR.B KAKATI	GA, ASSAM
26	WP(C)/1204/2017 FIXED	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
27	WP(C)/7325/2017	PUTUL GOGOI Versus THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C
28	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
29	WP(C)/2546/2019 FIXED	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY M K BORAH MR. N J KHATANIAR MS. P. KASHYAP	GA, ASSAM
30	WP(C)/4776/2019	RAJSHREE TEA AND INDUSTRIES (P) LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
31	WITH WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
32	WITH WP(C)/4819/2019	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
ADMISSION				
33	WP(C)/4321/2021 PART-HEARD, FIXED	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
34	WP(C)/2823/2023 FIXED, BY SLIP	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
35	WP(C)/4900/2023 FIXED, BY SLIP	SRI RITURAJ BRAHMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST MR H GUPTA DY.S.G.I.
36	WP(C)/4033/2024 FIXED, BY SLIP	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
HEARING				
37	WP(C)/1046/2022 PART-HEARD, FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
38	WP(C)/1790/2022 PART-HEARD	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)

39	WP(C)/2529/2022	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
40	WP(C)/6927/2022 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
41	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
42	WP(C)/1350/2023 FIXED	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM
43	WP(C)/3104/2024	RAMAYAN PRASAD YADAV Versus THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. S K MEDHI (C.G.C) DY.S.G.I.

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,23rd January 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 PART-HEARD, FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD

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5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025